

7/62
Bombay Friday 4th July 1862

In the Sudder

Court



N^o 4365, special

Chinto Moreswur deceased by his nephew and
heir Govind Bhaskur resident of Kusbe Gohager } Appellant
(original Defendant) _____

— ~~AT~~ —

Krishnrao Govind alias Bapoo Bhaway
resident of Monge' Adoor Turf Gohager } Respondent
(original Plaintiff) _____

— Rupees 46. 2 - 7. —

The claim in the original suit was to recover
the balance Rs 63. - 12 - 9 due for Government
assessment with interest Rupees 8 - " - "

In Appeal N^o 88 of 1858 the Collector of
Rutnagherry amended the decree of the Mam-
ludrar of Anjunwell and ordered Chinto
to pay Krishnrao the sum of Rupees 45 - 2 - 7,
costs in the original suit being borne propor-
tionably by Phicajeo Krishnrao and
Chinto

~~2626~~

~~62 एमिनापना-उदंगपायव~~

~~62 तमल एमिनापना-उदंगपायव~~

~~2 एमिनापना-उदंगपायव~~
~~उदंगपायव~~

~~2 वलुके-एमिनापना-उदंगपायव~~

~~2 एमिनापना-उदंगपायव~~

~~62 एमिनापना-उदंगपायव~~

~~65 मुदिनापना-उदंगपायव~~
~~उदंगपायव~~

~~69866 उदंगपायव~~

~~6266 एमिनापना-उदंगपायव~~

~~9262~~

~~उदंगपायव~~
~~एमिनापना-उदंगपायव~~
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True Fraction
Carriers
P. Assett Registrar.